

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(Insolvency) NO.797 OF 2019

In the matter of:

Meena V Kothari

Appellant

Vs

Maberest Hotels Pvt Ltd

Respondent

Mr. Chandra Shekhar Yadav, Advocate for appellant.

Mr Dhruv Tamta, Advocate for Respondent.

ORDER

30.01.2020- Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.**

Parties may submit written submission not more than three pages in three days.

(Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr.Ashok Kumar Mishra)
Member (Technical)

Bm/kam